

Securities Appellate Tribunal  
IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :30/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION3004- 11.00AM -11.05 AM**

**314-DISPOSAL-COURTCODE-REFUND-AT-11.05 A.M**

1	SEBI Appeal	769/2023	Hybrid Financial Services Ltd Vs. BSE LTD And Ors.	Rajan Pillai Adv
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Sub Matter(Disposed) : Misc. Application/0000979/2023  
Sub Matter(Disposed) : Misc. Application/0001440/2023  
Sub Matter : Misc. Application/0000009/2024  
Sub Matter : Misc. Application/0000054/2024

Misc. Application	9/2024	SEBI-DELY IN REPLY Vs. Hybrid Financial Services Limited	MDP AND Partners
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(Main Matter Number :SEBI Appeal/0000769/2023)

Misc. Application	54/2024	CDSL-DELAY IN REPLY Vs. Hybrid Financial Services Limited	Agarwal and Dhanuka Legal
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(Main Matter Number :SEBI Appeal/0000769/2023)

**800-ADMISSION-CODE-DIRECTOR-AT 11.07 AM**

2	Misc. Application	1091/2023	GAJRAJ CHAUHAN-DELAY Vs. SEBI	KUMAR MIHIR Advocate
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(Main Matter Number :SEBI Appeal/0000010/2024)

Misc. Application	1662/2023	GAJRAJ CHAUHAN-EXEMPTION Vs. SEBI	KUMAR MIHIR Advocate
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(Main Matter Number :SEBI Appeal/0000010/2024)

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CIVIL CAUSE LIST OF DATE :30/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	10/2024	GAJRAJ SINGH CHAUHAN Vs. SEBI	KUMAR MIHIR Advocate
Sub Matter :		Misc. Application/0001662/2023		
Sub Matter :		Misc. Application/0001091/2023		

**875-ADMISSION-CODE-PREFERENTIALISSUE-AT11.09 AM**

<b>3</b>	SEBI Appeal	28/2024	HANDFUL INVESTRADE PVT. LTD. Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000057/2024			
Sub Matter :		Misc. Application/0000058/2024			
Sub Matter :		Misc. Application/0000063/2024			
<b>4</b>	SEBI Appeal	29/2024	BANAS FINANCE LTD Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000055/2024			
Sub Matter :		Misc. Application/0000056/2024			
Sub Matter :		Misc. Application/0000064/2024			
	Misc. Application	55/2024	BANAS FINANCE LTD-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000029/2024)					
	Misc. Application	56/2024	BANAS FINANCE LTD-INTERIM RELIEF Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000029/2024)					
	Misc. Application	57/2024	HANDFUL INVESTRADE PVT. LTD.-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000028/2024)					

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CIVIL CAUSE LIST OF DATE :30/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	58/2024	HANDFUL INVESTRADE PVT. LTD.-INTERIM RELEIF Vs. SEBI (Main Matter Number :SEBI Appeal/0000028/2024)	PROFESS ASSOCIATES LAW
	Misc. Application	63/2024	HANDFUL INVESTRADE PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000028/2024)	PROFESS ASSOCIATES LAW
	Misc. Application	64/2024	BANAS FINANCE LTD-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000029/2024)	PROFESS ASSOCIATES LAW

**859-ADMISSION-COURTCODE-GEODESIC-AT 11.11 AM**

	Misc. Application	1742/2023	MANJULABEN BHAVESHKUMAR RANGEE-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000111/2024)	Jitendra Sharda Advocate
	Misc. Application	1743/2023	NILESH KISHANBHAI PANDYA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000112/2024)	Jitendra Sharda Advocate
5	SEBI Appeal	111/2024	MANJULABEN BHAVESHKUMAR RANGEE Vs. SEBI Sub Matter : Misc. Application/0001742/2023	Jitendra Sharda Advocate
	SEBI Appeal	112/2024	NILESH KISHANBHAI PANDYA Vs. SEBI Sub Matter : Misc. Application/0001743/2023	Jitendra Sharda Advocate

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 CIVIL CAUSE LIST OF DATE :30/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>349-ADMISSION-COURTCODE-HIGHBROWWTM-AT11.13 AM</u></b>				
6	SEBI Appeal	200/2024	HIGHBROW RESEARCH LIMITED AND ORS. Vs. SEBI	MARKET PRIVATE i/b Vedchetan Patil Advocate
Sub Matter(Disposed) :		Misc. Application/0001756/2023		
7	SEBI Appeal	201/2024	HIGHBROW RESEARCH LIMITED Vs. SEBI	MARKET PRIVATE i/b Vedchetan Patil Advocate
Sub Matter(Disposed) :		Misc. Application/0001757/2023		
<b><u>394-ADMISSION-CODE-COMPULSORYDELISTING-AT 11.15 AM</u></b>				
	Misc. Application	136/2024	BALASORE LTD.-EXEMPTION Vs. BSE LTD.	ALLOYS DMD ADVOCATES
(Main Matter Number :		SEBI Appeal/0000208/2024)		
	Misc. Application	137/2024	BALASORE LTD.-STAY Vs. BSE LTD.	ALLOYS DMD ADVOCATES
(Main Matter Number :		SEBI Appeal/0000208/2024)		
8	SEBI Appeal	208/2024	BALASORE ALLOYS LTD. Vs. BSE LTD.	DMD ADVOCATES
Sub Matter :		Misc. Application/0000136/2024		
Sub Matter :		Misc. Application/0000137/2024		
<b><u>907-ADMISSION-COURTCODE-GREENBANGWTM-AT11.17AM</u></b>				
9	SEBI Appeal	258/2024	MADHYAM INDUSTRIES LIMITED AND ORS. Vs. SEBI	AGRIVET MINDSPRIGHT LEGAL
Sub Matter :		Misc. Application/0000272/2024		
Sub Matter :		Misc. Application/0000385/2024		
Sub Matter :		Misc. Application/0000437/2024		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	272/2024	MADHYAM AGRIVET INDUSTRIES LTD AND ORS.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000258/2024)	MINDSPRIGHT LEGAL
	Misc. Application	385/2024	MADHYAM AGRIVET INDUSTRIES LIMITED AND ORS.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000258/2024)	MINDSPRIGHT LEGAL
	Misc. Application	437/2024	MADHYAM AGRIVET INDUSTRIES LTD AND ORS.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000258/2024)	MINDSPRIGHT LEGAL

**969-NEWADMISSION-COURTCODE-INSPECTION-AT11.19AM**

10	SEBI Appeal	270/2024	Chaitya Financial Services Vs. NSE AND Ors Sub Matter : Misc. Application/0000482/2024	Jitendra Sharda Advocate
	Misc. Application	482/2024	Chaitya Financial Services-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000270/2024)	Jitendra Sharda Advocate

**966-ADMISSION-COURTCODE-INSPECTION-AT11.20AM**

11	SEBI Appeal	271/2024	Prachi Krunal Shah Vs. NSE AND Ors Sub Matter : Misc. Application/0000483/2024	Jitendra Sharda Advocate
	Misc. Application	483/2024	Prachi Krunal Shah-STAY Vs. NSE AND Ors (Main Matter Number :SEBI Appeal/0000271/2024)	Jitendra Sharda Advocate

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**261-DISPOSAL-COURTCODE-JAYENERGY-AT11.21AM**

12	SEBI Appeal	112/2018	Amish Rameshchandra Desai and Others Vs. SEBI	J.J.Bhatt, Adv i/b R.V. Legal  Vishal Kanade, Adv. i/b Desai and Diwanji
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**476-DISPOSAL-COURTCODE-DIRECTORPAN-AT11.23 AM**

13	SEBI Appeal	645/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
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(Main Matter Number :Misc. Application/0001227/2021)

Sub Matter : Misc. Application/0001135/2021

Sub Matter(Disposed) : Misc. Application/0001188/2021

Sub Matter(Disposed) : Misc. Application/0001227/2021

Sub Matter(Disposed) : Misc. Application/0000711/2023

Sub Matter(Disposed) : Misc. Application/0001244/2023

**147-DISPOSAL-CODE-CORPORATEGOVERNANCEWTM-11.25 AM**

14	SEBI Appeal	335/2019	National Stock Exchange of India Ltd. Vs. SEBI	Mr. Darius Khabata, Sr. Advocate-i/bAZB andPartne rs Mr. Rafique Dada, Sr. Advocate-i/b The Law Point
	SEBI Appeal	328/2019	Suprebhat Lala Vs. SEBI	Mr.JanakDwarkadas,Sr.Ad v-ib-JobyMathewAssociate s Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	329/2019	Infotech Financials Pvt. Ltd. and Others Vs. SEBI	Mr.JanakDwarkadas,Sr.Ad v-i/b-ZerickDastoor  Mr. Anubhav Ghosh, Advocate-i/b the Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	330/2019	Ajay Shah Vs. SEBI	Mr Shyam Mehta, Sr. Advocate-i/b-Zerick Dastoor Mr. Anubhav Ghosh, Advocate-i/b the Law Point
	SEBI Appeal	332/2019	Ravi Narain Vs. SEBI	Mr. P. N.Modi, Sr. Advocate-i/b-MK Shri RafiqueDada,Sr.Adv.-i/b-T heLawPoint
	SEBI Appeal	338/2019	Chitra Ramakrishna Vs. SEBI	Piyash Raheja, Advocate- i/b- S. Priya, Advocate Mr. Anubhav Ghosh, Advocate-i/b the Law Point
<b><u>900-DISPOSAL-CODE-CORPORATEGOVERNANCEAO-11.27AM</u></b>				
15	SEBI Appeal	409/2022	Ravi Narain Vs. SEBI	Bodhi Legal
	Sub Matter(Disposed) :	Misc. Application/0000692/2022		
	Sub Matter(Disposed) :	Misc. Application/0000693/2022		
	SEBI Appeal	425/2022	Mr. Ajay Shah Vs. SEBI	Zerick Dastur, Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000710/2022		
	Sub Matter(Disposed) :	Misc. Application/0000712/2022		
	Sub Matter(Disposed) :	Misc. Application/0000713/2022		
	SEBI Appeal	426/2022	Suprabhat Lala Vs. SEBI	JOBY MATHEW AND ASSOCIATES
	SEBI Appeal	427/2022	Infotech Financials Pvt. Ltd. and Ors. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000711/2022		
	Sub Matter(Disposed) :	Misc. Application/0000714/2022		
	Sub Matter(Disposed) :	Misc. Application/0000715/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	446/2022	NationalStockExchangeofIndiaLtd. d.-GOVERNANCEAOORDER Vs. SEBI	AZB PARTNERS
Sub Matter :		Misc. Application/0000725/2022		
	Misc. Application	725/2022	NSEL.-GOVERNANCEAOORD ER- PRODUCTION OF VOLUMES Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000446/2022)				
	SEBI Appeal	560/2022	MS. CHITRA RAMKRISHNA Vs. SEBI	S Priya Advocate
<b><u>343-DISPOSAL-COURTCODE-DIGISALESADVISER-AT11.30 AM</u></b>				
16	SEBI Appeal	121/2023	MR. NEERAJ KUMAR Vs. SEBI	ABHISHEK MISHRA, CS
Sub Matter(Disposed) :		Misc. Application/0000394/2023		
<b><u>948-DISPOSAL-CODE-GDRRAINBOW-AT11.32 AM</u></b>				
17	SEBI Appeal	495/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
Sub Matter(Disposed) :		Misc. Application/0000831/2022		
Sub Matter(Disposed) :		Misc. Application/0000832/2022		
Sub Matter :		Misc. Application/0000833/2022		
Sub Matter(Disposed) :		Misc. Application/0001340/2022		
	Misc. Application	833/2022	European AMERICAN Investment Bank AG -STAY Vs. SEBI	Ganesh and Co
(Main Matter Number :SEBI Appeal/0000495/2022)				
	SEBI Appeal	535/2022	AJAY GOENKA AND ANR. Vs. SEBI	J.M. Bhalgat Advocate
Sub Matter(Disposed) :		Misc. Application/0001287/2022		



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CIVIL CAUSE LIST OF DATE :30/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	542/2022 ( /0000 )	Arun Panchariya Vs. SEBI	Sandeep Wadhawan, Advocate
	Sub Matter :	Misc. Application/0000961/2022		
	Sub Matter(Disposed) :	Misc. Application/0000962/2022		
	Sub Matter(Disposed) :	Misc. Application/0000963/2022		
	Sub Matter(Disposed) :	Misc. Application/0001339/2022		
	Misc. Application	961/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI	
	(Main Matter Number :	SEBI Appeal/0000542/2022)		
	SEBI Appeal	750/2022	AJAY GOENKA AND ANR. Vs. SEBI	J.M. Bhalgat Advocate
	Sub Matter(Disposed) :	Misc. Application/0001069/2022		
	SEBI Appeal	869/2023	Arun Panchariya Vs. SEBI	SANDEEP WADHAWAN Adv
	Sub Matter(Disposed) :	Misc. Application/0001157/2023		
	Sub Matter(Disposed) :	Misc. Application/0001158/2023		
	<b><u>128-DISPOSAL-CODE-INVESTMENTADVISER-AT11.34 AM</u></b>			
18	SEBI Appeal	359/2023	VEERENDRA GUPTA Vs. SEBI	ABHISHEK MISHRA, CS
	<b><u>346-DISPOSAL-COURTCODE-PARAGAO-AT11.36 AM</u></b>			
19	SEBI Appeal	411/2023	SHASHIKANT DALMIA Vs. SEBI	Shah and Ramaiya
	Sub Matter(Disposed) :	Misc. Application/0000428/2023		
	Sub Matter(Disposed) :	Misc. Application/0000429/2023		
	Sub Matter(Disposed) :	Misc. Application/0000580/2023		
	<b><u>887-DISPOSAL-COURTCODE-RAINBOWGDR-AT 11.38 AM</u></b>			
20	SEBI Appeal	128/2024	DIAMOND POWER INFRASTRUCTURE LTD. Vs. NSEIL	Aagam Doshi and Co.

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Sub Matter(Disposed) : Misc. Application/0000146/2024